

**CAPACITY BUILDING PROGRAMME ON “WILDLIFE CRIME AND
PROTECTION OF ENDANGERED WILDLIFE IN NORTH-EAST INDIA”
13TH NOVEMBER, 2016.**

Venue : Kaziranga National Park Centenary Convention Centre, Kohora

A G E N D A

TIME		INAUGURAL SESSION		
09.30 am to 09.33 am		Lighting of Ceremonial Lamp		
09.33 am to 09.36 am		Felicitation of Dignitaries		
09.36 am to 09.40 am		Welcome Address By Hon'ble Mr. Justice (Retd.) A.C. Upadhyay Director, Judicial Academy, Assam & NEJOTI		
09.40 am to 09.45 am		Inaugural Address by Hon'ble Mr. Justice Hrishikesh Roy Judge-in-charge, Training		
WORKING SESSION				
SESSIONS	TIME	TOPIC	RESOURCE PERSON	CHAIR
Session I	09.45 am to 11:00 am	Challenges to Wildlife Conservation in North East India.	▶ Ms. Bano Haralu ▶ Mr. Suvasish Das, IFS ▶ Mr. Pankaj Sharma, AFS	Hon'ble Mr. Justice Arup Kumar Goswami
	11.00 am to 11:15 am	Interaction		
TEA (11.15 am – 11.30 am)				
Session II	11.30 am to 12.45 pm	Protection of wildlife under the existing legal frame work.	▶ Mr. Sanjay Upadhyay ▶ Mr. Hirdesh Mishra, IFS ▶ Mr. Ziaul Kamar	Hon'ble Mr. Justice Manojit Bhuyan
	12.45 pm to 01.00 pm	Interaction		
LUNCH 01.00 PM TO 01.45 PM				
Session III	01.45 pm to 03.45 pm	Wildlife Crime, Investigation and Role of Wildlife Forensic.	▶ Mr. Valmik Thapar ▶ Mr. Keshav Kumar, IPS ▶ Mr. B.K. Sharma, IPS ▶ Mr. Ajit Singh, IPS	Hon'ble Mr. Justice Ujjal Bhuyan
	03.45 pm to 04.00 pm	Interaction		
VALEDICTORY SESSION (04.00 pm - 04.15 pm)				
Concluding Remarks by Hon'ble Mr. Justice Ujjal Bhuyan Judge, Gauhati High Court				
Vote of Thanks by Mr. Robin Phukan District & Sessions Judge, Golaghat				